

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Original Application No.709/2023

IN THE MATTER OF:-

Lal Ji Kumar

...Applicant

Versus

Divisional Forest Officer-Nainital & Ors.

...Respondents

N.D.O.H: 23.09.2024

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Filed by:



(Balendu Shekhar)

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New Delhi

Date: 21.09.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
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IN THE MATTER OF:-

Lal Ji Kumar

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Versus

Divisional Forest Officer-Nainital & Ors.

...Respondents

COMPLIANCE REPORT BY SURVEY OF INDIA IN COMPLIANCE OF
ORDER DATED 19.07.2024 PASSED BY THIS HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:

I, Arvind Kumar, Aged about 35 years, Working as Superintending Surveyor, Office at: International Boundary Directorate & DSA, Wing-A, Pushpa Bhawan, New Delhi-110062 , do hereby solemnly affirm and declare as under:

1. That I am Superintending Surveyor in Survey of India and am fully conversant with the facts and circumstances of the present compliance affidavit.
2. That the Response Affidavit of answering respondent no. 6 i.e., Survey of India has been drafted by my counsel under my instructions and I say that the contents of the same are true and correct to my knowledge.



3. That this Hon'ble Tribunal took up the above referred matter and has passed the following directions vide order dated 19.07.2024 :

"13. It is also stated that Principal Chief Conservator of Forest (HoFF), Uttarakhand, Dehradun vide letter dated 13.05.2024 has directed for survey and demarcation of land through Survey of India.

14. It is thus, evident that there is no proper demarcation of land in dispute and since, two Departments i.e. Revenue and Forest of State of Uttarakhand are claiming the land to be in different heading, the exercise of survey and demarcation is necessary.

15. We, accordingly, direct Principal Secretary, Environment and Forest; Principal Secretary, Revenue and Surveyor General of India to undertake the work of demarcation by constituting a team of competent officers and they shall complete the work within two months and submit compliance report by next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

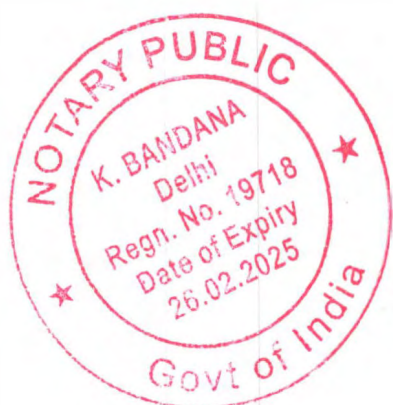
16. We also make it clear that in case the said work is not completed and compliance report is not submitted, all three above officers namely Principal Secretary, Environment and Forest; Principal Secretary, Revenue and Surveyor General of India shall remain present before Tribunal on the next date."

4. That in the aforesaid case, the answering respondent is expected to take action as per the policy decision. It is submitted that Survey of India, The National Survey and Mapping Organization of the country under the Department of Science & Technology, is the OLDEST SCIENTIFIC DEPARTMENT OF THE GOVT. OF INDIA. It was set up in 1767 and has evolved rich traditions over the years. In its assigned role as the



nation's Principal Mapping Agency, Survey of India bears a special responsibility to ensure that the country's domain is explored and mapped suitably, provide base maps for expeditious and integrated development and ensure that all resources contribute with their full measure to the progress, prosperity and security of our country now and for generations to come.

5. That answering respondent Survey of India is expected to provide the basic map coverage required for the development of the country. Its technology, latest in the world, has been oriented to meet the needs of defense forces, planners and scientists in the field of geo-sciences, land and resource management. Its expert advice is being utilized by various Ministries and undertakings of Govt. of India in many sensitive areas including settlement of International borders, State boundaries and in assisting planned development of hitherto under developed areas.
6. That in compliance of the aforesaid order dated 19.07.2024, a copy of the Survey Report dated 11.09.2024 is most respectfully submitted before this Hon'ble Tribunal for consideration and is annexed herewith as **Annexure-R1** along with its English translation.
7. That the present Compliance Report of the Survey of India may kindly be taken on record in compliance with the order passed by this Hon'ble Tribunal in the above mentioned matter.



8. That the above said facts are true and correct to the best of my knowledge which is based on the official records maintained at the office of the Petitioner.

Arvind Kumar

अरविन्द कुमार / ARVIND KUMAR
अधीक्षण सर्वेक्षक / Superintending Surveyor
अन्तराष्ट्रीय सीमा निदेशालय एवं डी एस ए
International Boundary Directorate & DSA
विंग-ए, पुष्पा भवन, नई दिल्ली-110062
Wing-A, Pushpa Bhawan, New Delhi-110062

Regd. No. 13928/2016
IDENTIFIED

VERIFICATION:

21 SEP 2024

Verified at New Delhi on this ___ day of September, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and also on the basis of the records, information received and believed to be correct.

Arvind Kumar

अरविन्द कुमार / ARVIND KUMAR
अधीक्षण सर्वेक्षक / Superintending Surveyor
अन्तराष्ट्रीय सीमा निदेशालय एवं डी एस ए
International Boundary Directorate & DSA
विंग-ए, पुष्पा भवन, नई दिल्ली-110062
Wing-A, Pushpa Bhawan, New Delhi-110062

(1)

21 SEP 2024



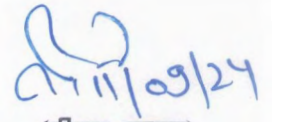
ATTESTED
NOTARY PUBLIC DELHI
Govt. of India
Mob.: 9854768498

EMPOWERED TO ADMINISTER THE OATH
SECTION 139 OF CPC 1908
SECTION 297 OF CRPC 1973
DELHI HIGH COURT RULES 1967
PART-6, CHAPTER XVIII-227
EVIDENCE BY AFFIDAVIT BEFORE NOTAR
SUPREME COURT RULES, 2013
ORDER-X-7

सर्वेक्षण रिपोर्ट

1. मा० राष्ट्रीय हरित प्राधिकरण, मूल आवेदन संख्या-709/2022 लाल जी कुमार बनाम प्रभागीय वनाधिकारी, नैनीताल वन प्रभाग नैनीताल व अन्य के सम्बन्ध में भारतीय सर्वेक्षण विभाग के निदेशालय UKGD ने दिनांक 01-08-2024 को पत्रांक सं० 1439/17-A-5(L) दिनांक 29-07-2024 के माध्यम से बैठक आहूत की गई थी परन्तु वन प्रभाग, नैनीताल द्वारा पत्रांक सं०-99/देहरादून दिनांक 01-08-2024 के द्वारा अवगत कराया गया कि नैनीताल में अति वृष्टि होने के कारण बैठक में प्रतिभाग करने में असमर्थता है अतः पुनः दिनांक 02-08-2024 (पत्र सं० 1470/17-A-5(L) दिनांक 01-08-2024) को बैठक आहूत की गई जिसमें मात्र वन प्रभाग, नैनीताल ने प्रतिभाग किया तथा राजस्व विभाग के किसी प्रतिनिधि ने बैठक में प्रतिभाग नहीं किया।
2. वन प्रभाग, नैनीताल के साथ विचार विमर्श एवं अभिलेखों के अध्ययन के उपरान्त विवादित स्थल को GPS observation द्वारा सर्वे करने का निर्णय किया गया। साथ ही विवादित स्थल का वन प्रभाग, नैनीताल द्वारा उपलब्ध करवाये गये मानचित्र (Scale 1:15,00) को भारतीय सर्वेक्षण विभाग की OSM Sheet No. 530/7 पर Super Impose करके स्थित की वास्तविकता जानने की कोशिश की।
3. भारत के महासर्वेक्षक के कार्यालय के पत्र सं० 1212/1147-Project (General)/2070 दिनांक 01-08-2024 के अनुपालन में विवादित स्थल के GPS सर्वे हेतु श्री मोहम्मद फरीद, अधिकारी सर्वेक्षक के नेतृत्व में एक टीम का गठन किया गया तथा इस टीम ने दिनांक 28-08-2024 से दिनांक 02-09-2024 तक सर्वेक्षण का कार्य किया। GPS सर्वे की रिपोर्ट निम्न प्रकार है-
 - (i) GPS सर्वेक्षण से प्राप्त निर्देशको को Plot करने पर यह ज्ञात हुआ कि स्तम्भ सं० P-1 से P-13 तक एक close figure बन रही है। जो कि इस कार्यालय के OSM के 1:50,000 (संस्करण 2012) के मानचित्र के लगभग अनुरूप है। स्तम्भ सं० P-7 की ground position की जानकारी वन प्रभाग एवं राजस्व विभाग को सुरे नहीं थी जिसके कारण स्तम्भ सं० P-7 की निर्देशांक tentative है।
 - (ii) इस निदेशालय द्वारा सन 1979-80 में सर्वे की गई P.T. सं० 530/7 में ज्ञात होता है कि P-1 से P-13 तक की figure (आकृति) उपरोक्त P.T. section से match कर रही है तथा सं० A-1 से A-17 तक की आकृति इस PT section में नहीं दर्शायी गयी है। अर्थात् A-1 से A-17 तक का क्षेत्र PT Section के अनुसार वन क्षेत्र है (प्रति संलग्न)। इस PT section के Forest boundary verification chart को सम्बन्धित राजस्व एवं वनाधिकारी द्वारा सत्यापित एवं हस्ताक्षरित किया गया है (प्रति संलग्न)।

उपरोक्त के दृष्टिगत इस निदेशालय का मत है कि दर्शाया गया A-1 से A-17 तक का क्षेत्र वन भूमि होना प्रतीत होता है।


 (नीरज कुमार)
 निदेशक

संलग्न:-

1. Field Survey Report with Annexure A,B,C,D,G,H,I,J.
2. Forest & Administrative Boundary Verification Chart (1:25,000).
3. Plot of observed Pillar on Part of Topo sheet No. 530/7 scale 1:50,000.
4. P.T. Section of 5307/SE (scale 1:25,000) Surveyed 1979-80.

Survey Report

1. For compliance the above orders, Directorate UKGD, Survey of India had called a meeting on 01-08-2024 through letter no. 1439/17-A-5 (L) dated 29-07-2024, The Forest Division, Nainital informed through letter no.-99/Dehradun dated 01-08-2024 that due to heavy rains in Nainital, they are unable to participate in the meeting, hence again a meeting was called on 02-08-2024 (letter no. 1470/17-A-5(L) dated 01-08-2024) in which only Forest Division, Nainital participated and no representative of Revenue Department attended the meeting.
2. After discussions with Forest Division, Nainital and study of records, it was decided to survey the disputed site through GPS observation. Also, we tried to know the reality of the situation by superimposing the map (Scale 1:15.00) provided by Forest Division, Nainital on OSM Sheet No. 530/7 of Survey of India.
3. In compliance with the letter No. 1212/1147-Project (General)/2070 dated 01-8-2024 of the Office of the Surveyor General of India, a team was formed under the leadership of Mohammad Fareed, Officer Surveyor for GPS survey of the disputed site and this team carried out the survey from 28-08-2024 to 02-09-2024. The report of the GPS survey is as follows-
 - (i) On plotting the coordinates obtained from GPS survey, it was found that a close figure is being formed from pillar number P-1 to P-13. Which is almost in line with the OSM map of this office at 1:50,000 (version 2012). The Forest Division and Revenue Department were not sure about the ground position of pillar number P-7, due to which the coordinates of pillar number P-7 are tentative.
 - (ii) In the PT No. 530/7 surveyed in 1979-80 by SoI, it is seen that the figures from P-1 to P-13 match the above PT section and the figures upto A-17 are not shown in this PT section. That is, the area from A-1 to A-17 falls in forest area as per the PT Section (copy enclosed). The forest boundary verification chart of this PT section has been verified and signed by the concerned revenue and forest officer (copy enclosed).

In view of the above, this Directorate is of the opinion that the area from A-1 to A-17 shown appears to be forest land.

Enc:-

1. Field Survey Report with Annexure A,B,C,D,G, H,I,J.
2. Forest & Administrative Boundary Verification Chart (1:25,000).
3. Plot of observed Pillar on Part of Topo sheet No. 530/7 scale 1:50,000.
4. P.T. Section of 5307/SE (scale 1:25,000) Surveyed 1979-80

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निदेशक/DIRECTOR	
प्रभारी अधिकारी/DC	
तकनीकी अधिकारी	
सहायक अधिकारी	
डायरी नं., DIARY No	946
दिनांक, DATE	10-09-2024

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To

The Incharge Field Wing
Uttarakhand Geo-Spatial Directorate,
Dehradun

Sub: Joint field Survey with Revenue Department, Nainital and Forest Department, Nainital in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others.

Reference: 1. UKGD, Dehradun Letter No. T-1597/A-5-(L), Dated 21-08-2024.
2. UKGD, Dehradun Letter No. T-1604/A-5-(L), Dated 22-08-2024.

Sir,

With the instructions given in the above reference letters a Survey Detachment of Survey of India, UKGD, Dehradun office, comprising detachment officials Mohd Fareed, Officer Surveyor, Malik Ram Verma, Surveyor, Amar Singh, MTS and Sandeep Kumar, SCD reached Nainital by Government Vehicle on 26-08-2024. On 27-08-2024 team reached at the Joint survey area of disputed land Khasra/Khata No 424, Kemu Khet, Gethiya, Nainital. A meeting is organized at 11:00 hrs at the disputed survey site with officials of Forest Department Nainital, Revenue Department, Nainital and land owner Manoj Singh Negi party in the Khasra No. 424. In the meeting duty of Survey of India in the compliance order of NGT, Principal Bench, New Delhi made cleared. During the meeting forest and revenue officials and land owner discuss the issue of the disputed site of Khasra No. 424. Manoj Singh Negi claimed land in part of Khasra No. 424. In the meeting Survey of India officials has made cleared that SOI detachment will take GPS observations only on that points where officials of Revenue Department Nainital and Forest Department, Nainital are mutually agreed, after that reccee of the disputed site done with officials of both the departments. Field survey work is carried out from 28-08-2024 to 02-09-2024. During the field survey GPS observations were taken in Static and NRTK mode by using Trimble R8s GPS instrument. Observations points are marked by Shri Rakesh Singh, Revenue Sub Inspector, Revenue department and Mrs Neelam Kohli, Surveyor, Forest department along with others Revenue and Forest officials. Total 26 points are observed during the GPS field work in the survey area, which are

10/9/24

P-1, P-2, P-3, P-4, P-5, P-6, P-7, P-8, P-9, P-10, P-11, P-12, P-13 these are forest pillars location. There is dispute in the location of P-7 between revenue and forest department Nainital and they are mutually not agreed. Total 13 points observed as marked by revenue officials in the disputed land of khasra number 424, which are A-1, A-2, A-3, A-4, A-5, A-6, A-9, A-10, A-11, A-12, A-15, A-16, A-17. These 26 observed points are marked by revenue and forest officials of Nainital district according to revenue map "No. 40 Bhuchitr, Gram Balua Khan, Chak Gethia, Jheet No. 3, Patti 6 Khata, Paragna 6 Khata, Tehsil and District Nainital, Map Scale 64 Inch= 1 Mile, San 1955-56, Krishi Samwat 1363".

As per instructions given by Director UKGD, Dehradun, detachment tried to fix P-7 location correctly with mutual agreed by revenue and forest officials but when contacting Revenue Sub Inspector Mr Rakesh Singh, he informed that he is not available because he is deployed by DM Nainital at the encroachment site of Sattal in Nainital District. After informing forest officials and Director UKGD regarding non availability of revenue sub inspector, camp closing permission is granted by Director, UKGD, Dehradun and detachment march to PHQ, Dehradun on 03-09-24(F/N).

03/09/24

Yours Sincerely

Mohd Fareed

(MOHD FAREED)

Officer Surveyor

Field Wing, UKGD, Dehradun

Enclosures:

1. List of the Officials presents on 27-08-2024, 11:00 HRS at Kemukhet Khasra Number 424, Gethia, Nainital before commencement of joint survey in the compliance order of National Green Tribunal, Principal Branch, New Delhi.
2. Details of the Co-ordinates of Forest Pillars observed by GPS(NRTK & Static)- Annexure 'A'(d:m:s), Annexure 'C'(Decimal Degree), ~~Annexure 'E'(Easting(m) and Northing(m))~~. *Mohd Fareed*
3. Details of the Co-ordinates of Disputed land Khasra No/Khata No 424 observed by GPS(NRTK & Static)- Annexure 'B'(d:m:s), Annexure 'D'(Decimal Degree), ~~Annexure 'F'(Easting(m) and Northing(m))~~. *Mohd Fareed*
4. Annexure 'G'(Original with remarks), Annexure 'H'(Original with remarks).
5. revenue map "No. 40 Bhuchitr, Gram Balua Khan, Chak Gethia, Jheet No. 3, Patti 6 Khata, Paragna 6 Khata, Tehsil and District Nainital, Map Scale 64 Inch= 1 Mile, San 1955-56, Krishi Samwat 1363".
6. Map by GPS observation in disputed area. 'ANNEXURE 'I''
- 7- Map with Revenue map *Georeferenced*. ANNEXURE 'J'

List of the Officials presents on 27-08-2024, 11:00 HRS at Kemukhet Khasra Number 424, Gethia, Nainital before commencement of joint survey in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others.

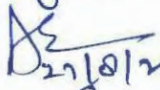


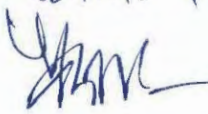



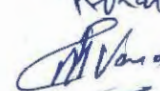
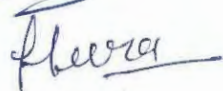
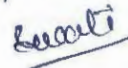
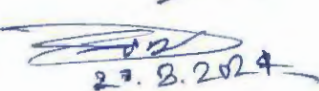

Sl. No	NAME OF THE OFFICIALS	DESIGNATION
1	CHANDER SHEKHAR JOSHI	DFO FOREST DEPTT. NAINITAL
2	MUKUL CHANDRA SHARMA	FOREST RANGER MANORA, FOREST DEPTT. NAINITAL
3	SWATI	SDO FOREST DEPTT. NAINITAL
4	TRILOK SINGH BORA	FRO FOREST DEPTT. NAINITAL
5	NANDAN SINGH NEGI	REVENUE INSPECTOR, BHEEMTAL, NAINITAL
6	RAKESH SINGH	REVENUE SUB INSPECTOR BHOWALI, NAINITAL
7	NEELAM KOHLI	SURVEYOR, FOREST DEPTT. NAINITAL
8	MANOJ SINGH NEGI	OWNER IN KHASRA NO 424, GETHIA, NAINITAL
9	MOHD FAREED	OFFICER SURVEYOR, UKGD(SOI), DEHRADUN
10	MALIK RAM VERMA	SURVEYOR, UKGD(SOI), DEHRADUN
11	RAJENDER SINGH	FORESTER, FOREST DEPTT. NAINITAL
12	HEERA GIRI GOSWAMI	FOREST GUARD, FOREST DEPTT. NAINITAL

Date: 27/08/24 Time: START: 11:00 AM.

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Place: Gathiga village.

Following Personnel Present on the NAT can site Gathiga.

- | Name | Designation | Signature | |
|--|------------------------------------|---|-------------------|
| 1. Mohd Farid, | Officer Surveyor. |  | |
| 2. H. S. Negi. | Revenue Inspector
Bheentol |  | Revenue Inspector |
| 3. Rajesh Singh | Revenue Sub Inspector
Bhowali |  | Revenue Inspector |
| 4. Manoj Singh Negi
(Owner in Khayra
424) NAT can. | Gram Buzhlatat, |  | |
| 5. Neelam Kohli | Forest Dep Surveyor |  | Forest dep. |
| 6. Mohan Chandra Sharma | Forest Ranger |  | |
| 7. Rajender Singh Karyat | Forester |  | |
| 8. Malik Ram Verma, SOI | |  | |
| 9. Heera Bivi Gargwami | (Forest Guard) |  | |
| 10. Swati, S.O. Forest | ^{Nainital} RSD (Nainital) |  | |
| 11. Tejlok Singh Bora | FRO |  | |
| 12. Chandra Shekhar Joshi | DFO Nainital |  | |

Details of the Co-ordinates of Forest Pillars observed by GPS(NRTK & Static) observations during Joint field Survey with Revenue Department, Nainital and Forest Department, Nainital in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others. Annexure 'A'

Period of Survey:- 27-08-2024 To 02-09-2024

Projection:- UTM, Zone 44N, Datum:- WGS 84, EGM 96(World)

POINT ID	LATITUDE	LONGITUDE	HEIGHT (Meter)	PILLER FOUND Yes/No	PILLER CONDITION	REMARKS
P-1	29°21'53.55770"	79°28'38.67797"	1588.927	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-2	29°21'55.84509"	79°28'40.15824"	1617.146	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-3	29°21'55.69677"	79°28'41.09211"	1625.106	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-4	29°21'55.21208"	79°28'43.16925"	1608.513	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-5	29°21'53.69335"	79°28'43.82844"	1591.582	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-6	29°21'52.10088"	79°28'44.75520"	1578.448	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-7	29°21'48.82153"	79°28'44.26414"	1590.874	No	-----	Position not identified by Forest & Revenue Officials in joint inspection. Tentative location by Forest department.
P-8	29°21'47.55141"	79°28'47.06801"	1575.523	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-9	29°21'46.71296"	79°28'45.59043"	1557.18	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-10	29°21'46.55732"	79°28'41.41579"	1550.369	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-11	29°21'48.51735"	79°28'39.01597"	1551.916	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-12	29°21'49.67852"	79°28'38.68141"	1571.916	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-13	29°21'51.72377"	79°28'39.04977"	1574.243	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection

AS
06/09/24

Prepared by: (MOHD FAREED)
Officer Surveyor
Field Wing, UKGD, Dehradun


AS
06/09/24

Checked by: (RAJENDER KUMAR)
Officer Surveyor
Field Wing, UKGD, Dehradun

Details of the Co-ordinates of Disputed land Khasra No/Khata No 424 observed by GPS(NRTK & Static) observations during Joint field Survey with Revenue Department, Nainital and Forest Department, Nainital in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others. Annexure 'B'

Period of Survey:- 27-08-2024 To 02-09-2024 Projection:- UTM, Zone 44N, Datum:- WGS 84, EGM 96(World)

POINT ID	LATITUDE	LONGITUDE	HEIGHT (Meter)	PILLER FOUND Yes/No	PILLER CONDITION	REMARKS
A-1	29°21'46.22985"	79°28'47.87985"	1552.872	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-2	29°21'45.21407"	79°28'49.42950"	1546.648	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-3	29°21'44.00004"	79°28'51.41065"	1541.508	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-4	29°21'43.48528"	79°28'52.33995"	1537.096	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-5	29°21'43.96741"	79°28'53.59606"	1527.811	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-6	29°21'45.00291"	79°28'53.20004"	1525.435	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-9	29°21'45.50193"	79°28'50.44267"	1540.367	No	-----	Position identified by Forest & Revenue Officials in joint inspection.
A-10	29°21'46.67808"	79°28'50.00976"	1542.261	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-11	29°21'46.82079"	79°28'48.79388"	1548.595	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-12	29°21'48.08638"	79°28'48.09735"E	1563.586	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-15	29°21'50.34062"	79°28'45.85083"	1581.426	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-16	29°21'50.00481"	79°28'45.56310"	1588.95	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-17	29°21'49.43790"	79°28'45.52824"	1589.174	No	-----	Position identified by Forest & Revenue Officials in joint inspection


06/09/24

Prepared by: (MOHD FAREED)
Officer Surveyor
Field Wing, UKGD, Dehradun


06/09/24

Checked by: (RAJENDER KUMAR)
Officer Surveyor
Field Wing, UKGD, Dehradun

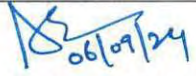
172


Details of the Co-ordinates of Forest Pillars observed by GPS(NRTK & Static) observations during Joint field Survey with Revenue Department, Nainital and Forest Department, Nainital in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others. Annexure 'C'

Period of Survey:- 27-08-2024 To 02-09-2024

Projection:- UTM, Zone 44N, Datum:- WGS 84, EGM 96(World)

POINT ID	LATITUDE (Decimal Degree)	LONGITUDE (Decimal Degree)	HEIGHT (Meter)	PILLER FOUND Yes/No	PILLER CONDITION	REMARKS
P-1	29.36487714	79.47741055	1588.927	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-2	29.36551252	79.47782173	1617.146	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-3	29.36547133	79.47808114	1625.106	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-4	29.36533669	79.47865812	1608.513	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-5	29.36491482	79.47884123	1591.582	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-6	29.36447247	79.47909867	1578.448	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-7	29.36356154	79.47896226	1590.874	No	-----	Position not identified by Forest & Revenue Officials in joint inspection. Tentative location by Forest department.
P-8	29.36320872	79.47974111	1575.523	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-9	29.36297582	79.47933067	1557.18	No	-----	Position identified by Forest & Revenue Officials in joint inspection
P-10	29.36293259	79.47817105	1550.369	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-11	29.36347704	79.47750444	1551.916	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-12	29.36379959	79.47741150	1571.916	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection
P-13	29.36436771	79.47751383	1574.243	Yes	Damaged	Position identified by Forest & Revenue Officials in joint inspection


Prepared by: (MOHD FAREED)
Officer Surveyor
Field Wing, UKGD, Dehradun


Checked by: (RAJENDER KUMAR)
Officer Surveyor
Field Wing, UKGD, Dehradun

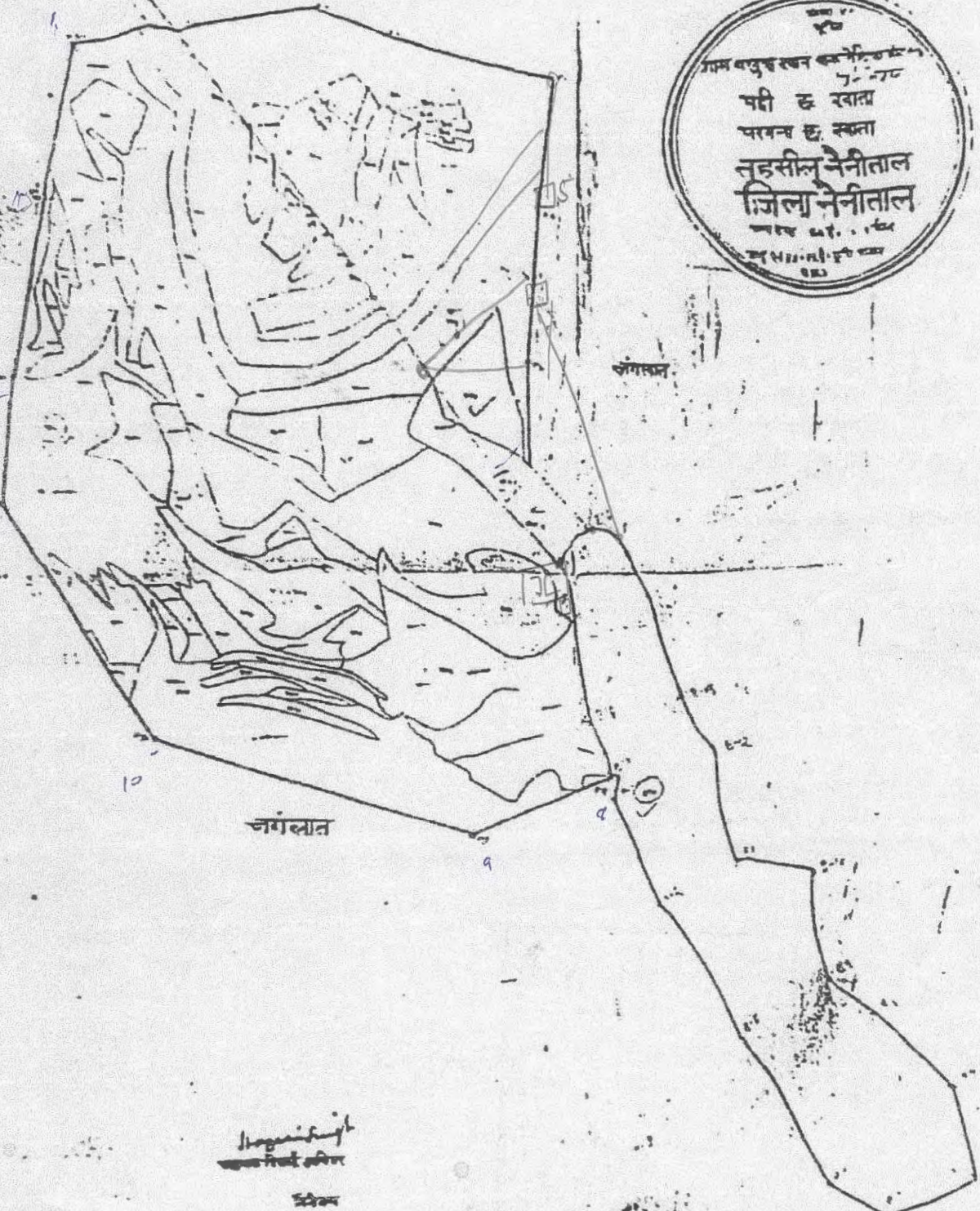
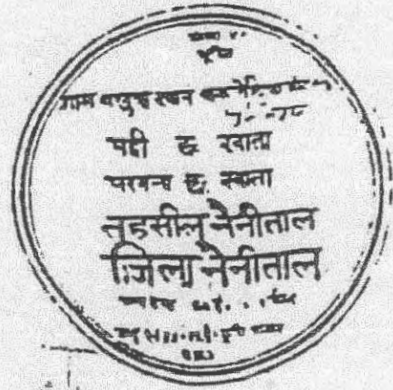
Details of the Co-ordinates of Disputed land Khasra No/Khata No 424 observed by GPS(NRTK & Static) observations during Joint field Survey with Revenue Department, Nainital and Forest Department, Nainital in the compliance order of National Green Tribunal, Principal Bench New Delhi, Dated 19-07-2024, Original Application No 709/2023, Lalji Kumar V/S Divisional Forest Officer, Nainital and others. Annexure 'D'

Period of Survey:- 27-08-2024 To 02-09-2024 Projection:- UTM, Zone 44N, Datum:- WGS 84, EGM 96(World)

POINT ID	LATITUDE (Decimal Degree)	LONGITUDE (Decimal Degree)	HEIGHT (Meter)	PILLER FOUND Yes/No	PILLER CONDITION	REMARKS
A-1	29.36284163N	79.47996663E	1552.872	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-2	29.36255946N	79.48039708E	1546.648	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-3	29.36222223N	79.48094740E	1541.508	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-4	29.36207924N	79.48120554E	1537.096	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-5	29.36221317N	79.48155446E	1527.811	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-6	29.36250081N	79.48144446E	1525.435	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-9	29.36263943	79.48067852	1540.367	No	-----	Position identified by Forest & Revenue Officials in joint inspection.
A-10	29.36296613	79.48055827	1542.261	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-11	29.36300578	79.48022052	1548.595	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-12	29.36335733N	79.48002704E	1563.586	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-15	29.36398350N	79.47940301E	1581.426	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-16	29.36389023N	79.47932308E	1588.95	No	-----	Position identified by Forest & Revenue Officials in joint inspection
A-17	29.36373275N	79.47931340E	1589.174	No	-----	Position identified by Forest & Revenue Officials in joint inspection

Prepared by: (MOHD FAREED)
Officer Surveyor
Field Wing, UKGD, Dehradun

Checked by: (RAJENDER KUMAR)
Officer Surveyor
Field Wing, UKGD, Dehradun



होगानि
सं. ५१. १५५

होगानि
सं. ५१. १५५

होगानि
सं. ५१. १५५

Details of the Coordinates in the Compliance order of National Green Tribunal, Principal Bench, New Delhi dated 19/7/24 Original application No. 709/2023. Lalji Kumar v/ Divisional forest officers and others (Disputed Land khasra No. 424 village Gethiya, District Nainital)

Date : 28/8/24

①

PROCESSED GPS DATA

ANNEXURE 'G'

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DESIGNATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DESIGNATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DESIGNATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1.	P-5	29°21'53.69335" H=1591.582m	79°28'43.82844	Neelam Kohli Surveyor, Nainital Division 7830561922 <i>Neelam Kohli</i>			क्षेत्रीयत किन्तु भूमि पर आस्वत, पाया गया <i>Neelam Kohli</i> 28/8/24
2.	P-7	29°21'48.82153" H=1590.874m	79°28'44.26414	Mukul Chand Sharma Range officer Munroa Nainital. 9411107440 <i>Mukul Sharma</i>			Pillar location are not identify on the ground by both departments Tentative Location. <i>Neelam Kohli</i>
3.	P-8	29°21'47.55141 H=1575.523m	79°28'47.06801"	<i>Neelam Kohli</i> <i>Mukul Sharma</i>			राजस्व विभाग के साथ संपन्न निरीक्षण में निकाले गए पोलर जो 8 के निर्देशक किन्तु <i>Neelam Kohli</i> 28/8/24
4.	P-9	29°21'46.71296 H=1557.180m	79°28'45.59043	<i>Neelam Kohli</i> <i>Mukul Sharma</i>			राजस्व विभाग के साथ संपन्न निरीक्षण के दौरान निकाले गए पोलर जो 9 के निर्देशक किन्तु <i>Neelam Kohli</i> 28/8/24

P-5 } observed by: *Malik Ram Verma*
P-8 } (Malik Ram Verma)
P-9 } UKGD Dehra Dun

P-7 observed by: *Mohd FAREED*
(MOHD FAREED)
Officer Surveyor
UKGD, Dehradun

Prepared & PROCESSED by: *Malik Ram Verma*
(Malik Ram Verma)
Sgt.
UKGD, Dehra Dun

Checked by: *Mohd FAREED*
(MOHD FAREED)
Officer Surveyor
UKGD, Dehradun

Details of the Coordinates in the Compliance order of National Green Tribunal
 Principal Bench, New Delhi dated 19/7/24, Original Application No. 709/2023.
 Lalji Kumar v/s Divisional forest officers and others (Disputed Land khasra No. 424
 Village Gethiya, District Mainital)

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Date : 28/8/24

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PROCESSED GPS DATA

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
5.	P-10	29° 21' 46.55732"	79° 28' 41.41579"	<i>Hebbar</i> <i>Sharma</i>			सातगुप्त किन्तु शक्ति पर उपस्थित पाया गया, <i>Sharma</i> <i>Hebbar</i> 2/09/24

P-10 observed by: *Sharma*
 (Malik Ram Verma) _{syn}
 UKGD, Dehra Dun

Prepared & Processed by: *Sharma*
 (Malik Ram Verma) _{syn}
 UKGD, Dehra Dun

Checked by:- *Sharma*
 (Moujib Fareed)
 Officer Surveyor
 UKGD, Dehradun

Details of the Coordinates in the Compliance order of National Green Tribunal,
Principal Bench, New Delhi dated 19/7/24, original application No. 769/2023
Lalji Kumar v/s Divisional forest officers and others (Disputed Land Kharsa No. 424
village Gethiya, District Mainital)

Date 29/8/24

③

PROCESSED GPS DATA

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1	P-11	29°21'48.51735" H=1551.916m	79°28'39.01597"	Heelan 20/9/24 Sharma			सीलर नं० ११ कीतगुस्त किन्तु ग्रामि पर उपस्थित पाया गया, Sharma Heelan 20/9/24
2	P-12	29°21'49.67852" H=1571.916m	79°28'38.68141"	Heelan Sharma			ग्रामि की सतह के अतिर अवशेष के आधार पर निर्धारित, Sharma Heelan 20/9/24
3	P-13	29°21'51.72377" H=1574.243m	79°28'39.04977"	Heelan Sharma			हातेगुस्त किन्तु सीमा पर उपस्थित पाया गया, Sharma Heelan 20/9/24
/							

P-11 } observed by: Verma
P-12 } (Malik Ram Verma)
P-13 } SGT
UKGD, Dehra Dun

Prepared &
Processed by: Verma
(Malik Ram Verma)
UKGD, Dehra Dun

Checked by: Moht Fareed
01/09/24
(MOHT FAREED)
Officer Surveyor
UKGD, Dehradun

Details of the Coordinates in the Compliance order of National Green Tribunal,
Principal Bench, New Delhi dated 19/1/24, original application No 709/2023,
Lalji Kumar v/s Divisional forest officers and others (Disputed Land Khasra No. 424
Village Gethiya, District Nainital)

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30/8/24

(4)

PROCESSED GPS DATA

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1	P-1	29° 21' 53.55770"	79° 28' 38.67797"	Heelam 2/09/24 Sharma			राजस्व विभाग के साथ संयुक्त निरीक्षण में निकाले गए पोल नो 1 के निर्देशांक बिन्दु, H=1583.927m Sharma Heelam 2/09/24
2.	P-4	29° 21' 55.21208"	79° 28' 43.16925"	Heelam Sharma			राजस्व विभाग के साथ संयुक्त निरीक्षण में निकाले गए पोल नो 4 के निर्देशांक बिन्दु, H=1608.513m Sharma Heelam 2/09/24
3.	A-9	29° 21' 45.50193"	79° 28' 50.44267"	Heelam Sharma			खाली खसरा 424 का संयुक्त सर्वेक्षण राजस्व विभाग एवं स्वयं सीकड़ियों के साथ किया गया कि A9 के Coordinate लिखे गए पोल कुरिया के सड के समीप है H=1540.367m Sharma Heelam 2/09/24
/							

P-1 } observed by: Sharma
P-4 } (Malik Ram Verma) s/o
UKGD, Dehra Dun
A-9 } observed by: Sharma

Prepared & Processed by: Sharma
(Malik Ram Verma) s/o
UKGD, Dehra Dun

Checked by: Moht Fareen
30/08/24
(MOHT FAREEN)
Officer Surveyor
UKGD, Dehradun

Details of the Coordinates in the Compliance Order of National Green Tribunal
 Principal Bench, New Delhi dated 19/7/24, Original application No. 709/2023.
 Lalji Kumar v/s Divisional forest officer and others (Disputed Land Khansra No-424
 Village Gethiya, District Nainital)

5

Date: 30/8/24

NRTK PROCESSED GPS DATA

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1.	P-2	29° 21' 55.84509 H= 1617.146	79° 28' 40.15824	<i>Heelan</i> 2/09/24 <i>Ar. Sharma</i>			राजस्व विभाग के साथ सम्बन्धित निरीक्षण में निकाले गए प्लॉट नं 2 के निर्देशांक बिन्दु। <i>Ar. Sharma</i>
2.	P-3	29° 21' 55.69677" H= 1625.106	79° 28' 41.09211	<i>Heelan</i> 2/09/24 <i>Ar. Sharma</i>			राजस्व विभाग के साथ सम्बन्धित निरीक्षण में निकाले गए प्लॉट नं 3 के निर्देशांक बिन्दु। <i>Ar. Sharma</i>
/							

Observed & Prepared by: - *Ar. Sharma*
 30/08/24
 (MADH FARGEO)
 Officer Surveyor
 UKGD, Dehradun

checked by: - *Ar. Verma*
 (Malik Ram Verma)
 Sr.
 UKGD, Dehra Dun.

Details of the Coordinates in the Compliance order of National Green Tribunal Principal Bench, New Delhi dated 19/7/24, Original application No. 709/2023, Lalji Kumar v/s Divisional forest officers and others (Disputed Land Kharsa No. 424 village Gethiya, District Nainital)

180

Date : 31/8/24

6

PROCESSED GPS DATA

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DESIGNATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DESIGNATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DESIGNATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1.	P-6 P-6	29° 21' 50.34934"	79° 28' 45.81129"	Accepted coordinates of P-6 observed on 02/9/24 X Keelan 2/09/24 Verma	29° 21' 52.10088" 79° 28' 44.75520" H = 1578.448m Verma 2/9/24 Keelan 02/9/24		Pillar location are not identifying on the ground by both departments
2.	A-11	29° 21' 46.82079"	79° 28' 48.79388"	X Keelan 2/09/24 Verma			खता संख्या का संकेत सर्वेक्षण राज्य विभाग एवं सर्वेक्षण विभाग के साथ मिला नहीं जा सका है। के निर्देशन लिये दिया Verma Keelan 2/09/24
3.	A-10	29° 21' 46.67808"	79° 28' 50.00976"	X Keelan 2/09/24 Verma			

P-6 } observed by: Verma
A-11 } (Malik Ram Verma)
UKGD, Dehra Dun
A-10 } observed by: AS
(MOHD FAREED)
OFFICER SURVEYOR

Processed by: Verma
(Malik Ram Verma)
UKGD, Dehra Dun

Checked by :- AS
01/9/24
(MOHD FAREED)
Officer Surveyor
UKGD, Dehra Dun
21/30

Details of the co-ordinates in the compliance order of National Green Tribunal, Principal Bench, New Delhi, Dated 19/07/24, original Application No 709/2023, Lalji Kumar vs Divisional Forest officer, Nainital and others.

ANNEXURE 'H'

Page ①

Total Pages:- 1 TO 4

NRTK PROCESSED GPS DATA

Disputed Land Khaira No 424 village Gethiga, Tehsil and District Nainital Revenue maps: No 40, अ-निका, चक जोड़िया -3, पहाड़ी-6, खाला, परगना -6 खाला।
 1:50,000 स्केल, नैनीताल, माप दूरी 64 inch = 1 मील, सन् 1955-56, एच सी नं 1363

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
1-	A-1	29° 21' 46.22985"	79° 28' 47.87985"	Neelan Kohli Surveyor Nainital Forest Division 7030561922	RSI BHOWALE TEH-NAINITAL 9756515744 A-1, A-2, A-3, A-4 Date - 02-09-2024		आर.सं-424 के अन्तर्गत खाला में निम्न निम्न आधा पट्टाओं के पट्टे एवं सीमाओं में गठना पट्टा का सीमाओं में अन्तर्गत आधा पट्टा गणना के आधा पट्टे A1, A2, A3, A4, A5, A6, A12, A15, A16, A17 एवं पट्टा A9, A10, A11 भी हैं। 21/8/24 RSI Bhowale
2-	A-2	29° 21' 45.21407"	79° 28' 49.42950"	Mukul Chand Sharma Forest Range officer Mandira Nainital Division 9411107440	Nandam Singh Nayi Revenue Inspector 21/8/24 Teh - Nainital 9759902708		
3-	A-3	29° 21' 44.00004"	79° 28' 51.41065"	Neelan Kohli 21/09/24	21/8/24		
4-	A-4	29° 21' 43.48528"	79° 28' 52.33995"	Neelan Kohli 21/09/24	21/8/24		

observed & Prepared by: *(Signature)*
 29/08/24
 (MOHD FAREED)
 Officer Sjr
 UK 40, Dehradun

checked by: *(Signature)*
 (Malik Ram Verma)
 Sjr
 UK 40, Dehra DUN
 1/9/24

Disputed Land khasra No 424, NRTK PROCESSED GPS DATA, village, Gethiga, District Nainital
 Revenue map:- No 40, अ. निगा, चक गेठिया - 3, पट्टी - 6 शवाला, परगना - 6 शवाला,
 लखीम खन जिला, नैनीताल, माप दर 64inch = 1 मील, सन् 1955-56, कृषि सम्पत्ति 1363

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
5-	A-5	29° 21' 43.96741"	79° 28' 53.59606"	Heelan Sharma 21/8/24	[Signature] [Signature] 21/8/24		टिप्पणी पत्र सं. 1 मे जमा है, 21/8/24
6-	A-6	29° 21' 45.00291"	79° 28' 53.20004"	Heelan Sharma	[Signature] [Signature] 21/8/24		
7-	A-12	29° 21' 48.08638"	79° 28' 48.09735"	Heelan Sharma	[Signature] [Signature] 21/8/24		
8-	A-15	29° 21' 50.34062"	79° 28' 45.85083"	Heelan Sharma	[Signature] [Signature] 21/8/24		

observed & Prepared by:- KS
 21/08/24
 (MOHD FAREED)
 officer Surveyor

checked by:- Mr. Verma
 (Malik Ram Verma)
 Sgr.
 UKAD, Dehra Dun
 11/9/24

Details of the co-ordinates in the compliance order of National Green Tribunal, Principal Bench, New Delhi Dated 19/07/24, original Application No 709/20183 Abji Kumar v/s Divisional forest officer, Nainital and others.

NRTK PROCESSED GPS DATA

Page 3

Districted Land Khatta No 424, village Lethiya, District Nainital
 Revenue map:- No 40, 2-चिख, चक गैठिया -3, पट्टी-6 खाला, परगना-6 खाला
 एम्सीएल एवं जिला, मैनीताल, माप दण्ड 64inch = 1मील, सन, 1955-56, कृषि सम्बल 1363

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
9-	A-16	29° 21' 50.00481"	79° 28' 45.56310"	<i>Meelan</i> 2/09/24 <i>exhume</i>	<i>[Signature]</i>	<i>[Signature]</i>	टिपणी पुराने 1 मी लक्ष है <i>[Signature]</i> 21/8/24 02-09-2024
10-	A-17	29° 21' 49.43790"	79° 28' 45.52824"	<i>Meelan</i> <i>exhume</i>	<i>[Signature]</i>	<i>[Signature]</i> 21/8/2024	

Observed & Prepared by: *AS* 29/8/24
 (MOHD FAREED)
 Officer Surveyor,
 UKAD, Dehradun

Checked by: *[Signature]*
 (Malik Ram Verma)
 syr
 UKAD, Dehra Dun
 11/9/24

Details of the co-ordinates in the compliance order of National Green Tribunal, Principal Bench, New Delhi Dated 19/07/24, original Application 184/709/2023, Lalji Kumar v/s Divisional Forest officer, Nainital and others. (4)

PROCESSED GPS DATA

Disputed Land Khasra No 424, village Gethija, District Nainital.

Revenue Map: No 40, अ-निगा, चक गेठिया-3, पट्टी-6 खाता, परगना-6 खाता

लाहसील एवं जिला, नैनीताल, मापदण्ड 64 inch = 1 मील, सन् 1955-56, कृषि सम्बन्ध 1363.

S.NO.	POINT NAME	LATITUDE	LONGITUDE	NAME, DEGINATION, SIGN. & MOBILE No. OF FOREST OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF REVENUE OFFICIALS	NAME, DEGINATION, SIGN. & MOBILE No. OF PRIVATE PARTY	REMARKS
11.	A-9	29° 21' 45.50993"	79° 28' 50.44267"	Heelan 2/09/24 Sharma	(A) (B)		टिपणी पुस्तक में दर्ज है। (A) (B)
12.	A-10	29° 21' 46.67008"	79° 28' 50.100976"	Heelan Sharma	(A) (B)		
13.	A-11	29° 21' 46.82079"	79° 28' 48.79388"	Heelan Sharma	(A) (B)		
/							

30/08/24 A-9, } observed by:- 31/08/24
A-10

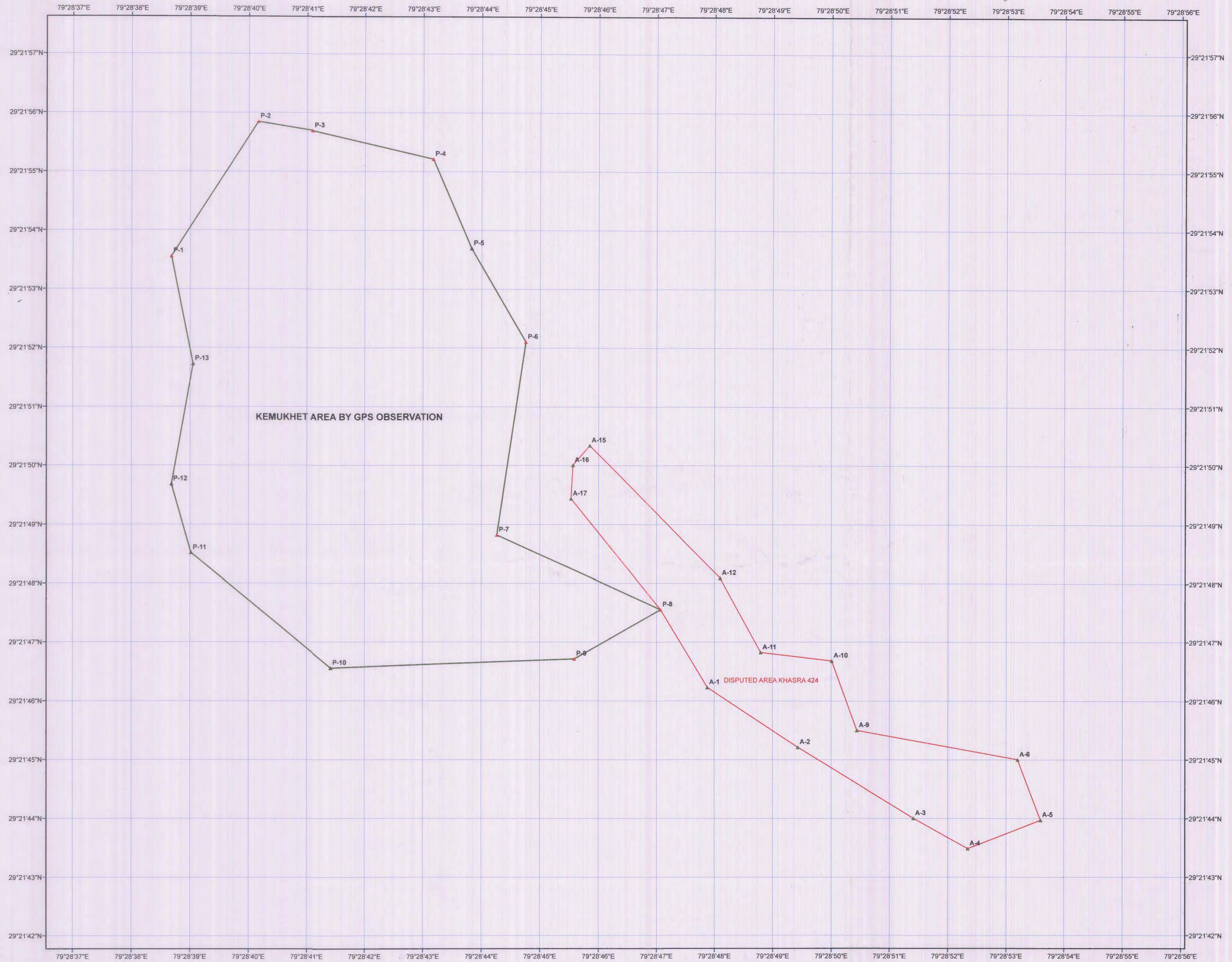
A-11 } observed by:-
(Malik Ram Verma) Sfr
UKGD, Dehra Dun

Prepared by:-
01/09/24
(Mohd Farid)
Officer Surveyor
UKGD, Dehradun

checked by:-
(Malik Ram Verma) Sfr
UKGD, Dehra Dun
1/9/24

185 NGT NAINITAL KHASRA 424 DISPUTE

ANNEXURE '2'

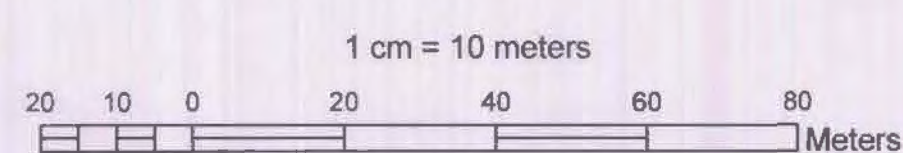


Legend


NGT KHASRA 424 AND FOREST PILLARS

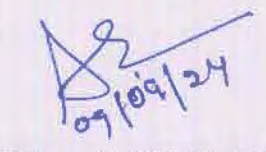
REMARK

- ▲ FOREST PILLAR POSITION SHOWN ON THE GROUND
- ▲ FOREST PILLAR FOUND ON THE GROUND
- ▲ KHASRA NO 424
- ▭ KHASRA 424 AREA (AREA 0.949 HECTARE)
- ▭ KEMUKHET, GETHIA AREA BY GPS OBSERVATION (AREA 3.965 HECTARE)



RD	Shape	POINT_ID	LATITUDE	LONGITUDE	HEIGHT(METER)	REMARK
0	Point	P-1	29.364877	79.477411	1588.927	FOREST PILLAR
1	Point	P-2	29.365513	79.477822	1617.146	FOREST PILLAR
2	Point	P-3	29.365471	79.478061	1625.106	FOREST PILLAR
3	Point	P-4	29.365337	79.478658	1608.513	FOREST PILLAR
4	Point	P-5	29.364915	79.478841	1591.582	FOREST PILLAR FOUND
5	Point	P-7	29.363562	79.478962	1590.874	FOREST PILLAR
6	Point	P-8	29.363209	79.479741	1575.523	FOREST PILLAR
7	Point	P-9	29.362976	79.479331	1557.18	FOREST PILLAR
8	Point	P-10	29.362933	79.478171	1550.369	FOREST PILLAR FOUND
9	Point	P-11	29.363477	79.477504	1551.916	FOREST PILLAR FOUND
10	Point	P-12	29.3638	79.477412	1571.916	FOREST PILLAR FOUND
11	Point	P-13	29.364368	79.477514	1574.243	FOREST PILLAR FOUND
12	Point	A-1	29.362842	79.479967	1552.872	KHASRA NO 424
13	Point	A-2	29.362559	79.480397	1546.648	KHASRA NO 424
14	Point	A-3	29.362222	79.480947	1541.508	KHASRA NO 424
15	Point	A-4	29.362079	79.481206	1537.096	KHASRA NO 424
16	Point	A-5	29.362213	79.481554	1527.811	KHASRA NO 424
17	Point	A-6	29.362501	79.481444	1525.435	KHASRA NO 424
18	Point	A-9	29.362539	79.480679	1540.367	KHASRA NO 424
19	Point	A-10	29.362966	79.480558	1542.261	KHASRA NO 424
20	Point	A-11	29.363006	79.480221	1548.595	KHASRA NO 424
21	Point	A-12	29.363357	79.480027	1563.586	KHASRA NO 424
22	Point	A-15	29.363983	79.479403	1581.426	KHASRA NO 424
23	Point	A-16	29.36389	79.479323	1588.95	KHASRA NO 424
24	Point	A-17	29.363733	79.479313	1589.174	KHASRA NO 424
25	Point	P-6	29.364472	79.479099	1578.448	FOREST PILLAR


 SURVEYED BY: (MALIK RAM VERMA)
 SURVEYOR
 UTTARAKHAND GD, DEHRADUN


 CHECKED BY: (MOHD FAREED)
 OFFICER SURVEYOR
 UTTARAKHAND GD, DEHRADUN

NGT NAINITAL KHASRA 424 DISPUTE

ANNEXURE 'J'

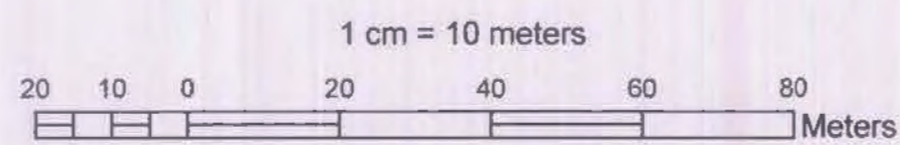


Legend

NGT KHASRA 424 AND FOREST PILLARS

REMARK

- ▲ FOREST PILLAR POSITION SHOWN ON THE GROUND
- ▲ FOREST PILLAR FOUND ON THE GROUND
- ▲ KHASRA NO 424
- ▭ KHASRA 424 AREA (AREA 0.949 HECTARE)
- ▭ KEMUKHET, GETHIA AREA BY GPS OBSERVATION (AREA 3.965 HECTARE)



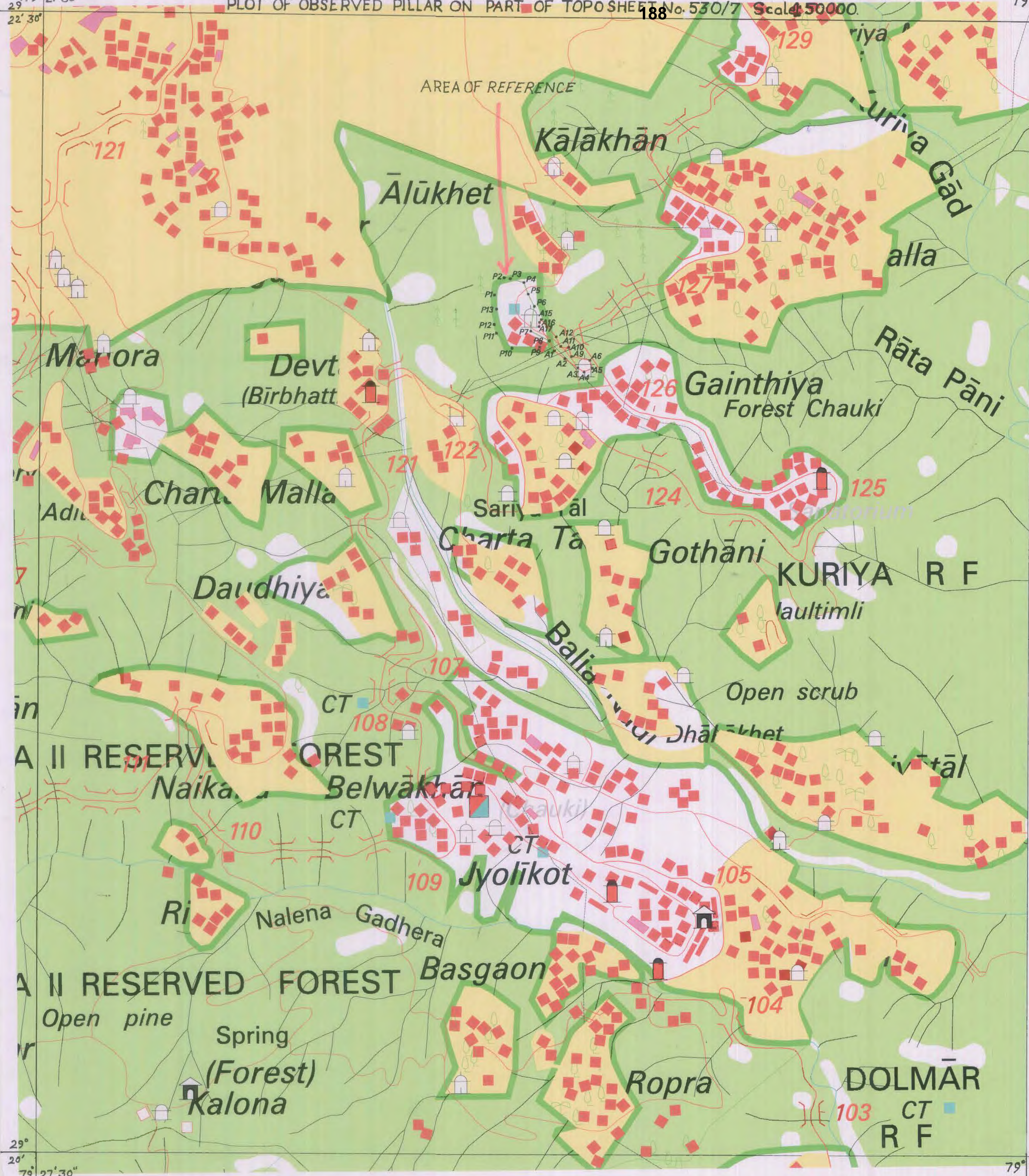
FD	Shape*	POINT_ID	LATITUDE	LONGITUDE	HEIGHT(METER)	REMARK
0	Point	P-1	29.364877	79.477411	1586.927	FOREST PILLAR
1	Point	P-2	29.365513	79.477822	1617.146	FOREST PILLAR
2	Point	P-3	29.365471	79.478081	1625.106	FOREST PILLAR
3	Point	P-4	29.365337	79.478658	1608.513	FOREST PILLAR
4	Point	P-5	29.364915	79.478841	1591.582	FOREST PILLAR FOUND
5	Point	P-7	29.363562	79.478962	1590.874	FOREST PILLAR
6	Point	P-8	29.363209	79.479741	1575.523	FOREST PILLAR
7	Point	P-9	29.362976	79.479331	1557.18	FOREST PILLAR
8	Point	P-10	29.362933	79.478171	1550.369	FOREST PILLAR FOUND
9	Point	P-11	29.363477	79.477504	1551.916	FOREST PILLAR FOUND
10	Point	P-12	29.3638	79.477412	1571.916	FOREST PILLAR FOUND
11	Point	P-13	29.364368	79.477514	1574.243	FOREST PILLAR FOUND
12	Point	A-1	29.362842	79.479967	1552.872	KHASRA NO 424
13	Point	A-2	29.362559	79.480397	1546.648	KHASRA NO 424
14	Point	A-3	29.362222	79.480947	1541.508	KHASRA NO 424
15	Point	A-4	29.362079	79.481206	1537.096	KHASRA NO 424
16	Point	A-5	29.362213	79.481554	1527.811	KHASRA NO 424
17	Point	A-6	29.362501	79.481444	1525.435	KHASRA NO 424
18	Point	A-9	29.362639	79.480679	1540.367	KHASRA NO 424
19	Point	A-10	29.362966	79.480558	1542.261	KHASRA NO 424
20	Point	A-11	29.363006	79.480221	1548.595	KHASRA NO 424
21	Point	A-12	29.363357	79.480027	1563.586	KHASRA NO 424
22	Point	A-15	29.363983	79.479403	1581.426	KHASRA NO 424
23	Point	A-16	29.36389	79.479323	1588.95	KHASRA NO 424
24	Point	A-17	29.363733	79.479313	1588.174	KHASRA NO 424
25	Point	P-6	29.364472	79.479099	1578.448	FOREST PILLAR

SURVEYED BY: (MALIK RAM VERMA)
SURVEYOR
UTTARAKHAND GD, DEHRADUN

CHECKED BY: (MOHD FAREED)
OFFICER SURVEYOR
UTTARAKHAND GD, DEHRADUN

29° 27' 30" 22' 30"

79° 30' 29° 22' 30"



Prepared by:

Malik Rom Verma
(Malik Rom Verma)
Syr.
UKAD, Dehra Dun

Checked By:

Mohd Fareed
(MOHD FAREED)
Officer Surveyor
UKAD, Dehra Dun

29° 27' 30" 20"

79° 30' 29° 20"

SURVEY OF INDIA

No. 1 Party (N.C.)

Scale 1:25,000

Contour Interval 10 Metres

RESTRICTED

AIR SURVEY SECTION

SURVEY OF INDIA

उत्तर प्रदेश Photogrammetric Party
UTTAR PRADESH

Surveyed 1979-80.

(With AB/30/Retn PG)

LIST OF NAMES

Sl. No.	Names	Des.	Corrected Name	No. of Entries
96	B. B. B.	Hamlet	B. B. B.	1
97	Tilor Gadhara	Village	Tilor Gadhara	25
98	Nalni	Village	Nalni	25
99	Ling	Hamlet	Ling	2
100	Ghatgarh	Village	Ghatgarh	15
101	Sen Dhar	Village	Sen Dhar	2
102	Khurpatal	Village	Khurpatal	50
103	Kalibajani	Hamlet	Kalibajani	6
104	Upal Pokhra	Hamlet	Upal Pokhra	1
105	Paliyakhān	Hamlet	Paliyakhān	8
106	Phulorpani	Hamlet	Phulorpani	7
107	Bajaur Talla	Village	Bajaur Talla	24
108	Bajaur Malla	Village	Bajaur Malla	28
109	Dhalpakhān	Hamlet	Dhalpakhān	3
110	BAGAR	Hamlet	BAGAR	3
111	Holi	Hamlet	Holi	3
112	Khurpa Tal	Tal	Khurpa Tal	1
113	MAINA R.F.	R.F.	MAINA R.F.	-

LIST OF NAMES

Sl. No.	NAMES	Des.	CORRECTED NAMES	No. of Entries
1	Khopi	Hamlet	Khopi	1
2	Alkhet	Village	Alkhet	10
3	Dunwar	Hamlet	Dunwar	1
4	Kuriyagan	Village	Kuriyagan	24
5	Kumiyakhel	Hamlet	Kumiyakhel	20
6	Ganthyia Malla	Village	Ganthyia Malla	22
7	Ganthyia Talla	Village	Ganthyia Talla	20
8	Kuriya Gōd	Hamlet	Kuriya Gōd	1
9	Gōtāni	Hamlet	Gōtāni	12
10	Sariya Tal	Hamlet	Sariya Tal	10
11	Dhokakhel	Hamlet	Dhokakhel	10
12	Sariyatal	Village	Sariyatal	25
13	Talimili	Hamlet	Talimili	2
14	Debuwajala	Hamlet	Debuwajala	2
15	Chinia	Hamlet	Chinia	6
16	Bakarhar	Hamlet	Bakarhar	12
17	Gōya	Village	Gōya	20
18	Talikat	Hamlet	Talikat	100
19	Balia Nadi	Hamlet	Balia Nadi	200
20	Krishanpur	Hamlet	Krishanpur	200
21	Durgapur	Village	Durgapur	20
22	Deota	Hamlet	Deota	2
23	Bist Estab/Bisthala	Hamlet	Bist Estab/Bisthala	20
24	Malla Charta	Hamlet	Malla Charta	15
25	Talla Charta	Hamlet	Talla Charta	10
26	Manara	Village	Manara	25
27	Bekvakhān	Hamlet	Bekvakhān	25
28	Bhalyai	Hamlet	Bhalyai	16
29	Dānger	Hamlet	Dānger	20
30	Bhuniyakhān	Hamlet	Bhuniyakhān	20
31	Chopra	Hamlet	Chopra	25
32	Maliyali	Hamlet	Maliyali	1
33	Mahena Nadi	Hamlet	Mahena Nadi	1
34	Bagra	Village	Bagra	20
35	Syakhel	Village	Syakhel	22
36	Boggaon	Village	Boggaon	12
37	BHOWALI	Hamlet	BHOWALI	1
38	CHOPRA	Hamlet	CHOPRA	1
39	Bhuniyakhān	Village	Bhuniyakhān	15
40	Chak Siphane	Hamlet	Chak Siphane	10
41	Devildhunga	Hamlet	Devildhunga	10
42	Kjmu Chak	Hamlet	Kjmu Chak	3
43	Naikona	Village	Naikona	10
44	Kariya R.F.	R.F.	Kariya R.F.	3
45	Bhowal R.F.	R.F.	Bhowal R.F.	1
46	Dalmir R.F.	R.F.	Dalmir R.F.	1
47	Sakniyān	Hamlet	Sakniyān	1
48	Hanumangarh	Hamlet	Hanumangarh	1
49	Aditha Ob. Talwar	Hamlet	Aditha Ob. Talwar	1
50	Riya	Hamlet	Riya	3
51	Baliyakhān	Village	Baliyakhān	30
52	Adikhān	Hamlet	Adikhān	12
53	Palwadānger	Hamlet	Palwadānger	10
54	Kalona	Rui	Kalona R.F. Forest	2
55	Devdhuja	Village	Devdhuja	50
56	MANARA R.F.	R.F.	MANARA R.F.	1
57	FAZLUPUR R.F.	R.F.	FAZLUPUR R.F.	1
58	Jayra	Hamlet	Jayra	5
59	Buziya	Hamlet	Buziya	2
60	Pzari	Village	Pzari	1
61	Kot	Hamlet	Kot	1
62	Manragoon	Hamlet	Manragoon	1
63	Lochusyan	Hamlet	Lochusyan	7
64	KHURPATAL	Hamlet	KHURPATAL	1
65	Jamira	Village	Jamira	26
66	Kūn	Hamlet	Kūn	26
67	Takula	Hamlet	Takula	25
68	Rusi Wala	Hamlet	Rusi Wala	25
69	Sauliya	Hamlet	Sauliya	2
70	Dārmiyakhel	Hamlet	Dārmiyakhel	2
71	Kuriyakhel	Hamlet	Kuriyakhel	1
72	Salmiya	Village	Salmiya	21
73	Jagota	Hamlet	Jagota	1
74	Rau Palla	Hamlet	Rau Palla	11
75	Nihal Madi	Hamlet	Nihal Madi	1
76	Khani Gadhara	Nala	Khani Gadhara	1
77	KALADININGI R.F.	R.F.	KALADININGI R.F.	1
78	Jokani	Hamlet	Jokani	2
79	Chalna	Hamlet	Chalna	6
80	Bhela	Hamlet	Bhela	6
81	Kulethi	Hamlet	Kulethi	2
82	Shari	Hamlet	Shari	2
83	Khamari	Village	Khamari	20
84	Amalona	Hamlet	Amalona	9
85	Jalibhoni	Hamlet	Jalibhoni	12
86	Thapla	Village	Thapla	25
87	Kachhala	Hamlet	Kachhala	1
88	SYAT	Village	SYAT	1
89	Mangoli	Village	Mangoli	20
90	Dhola	Hamlet	Dhola	20

AREA OF REFERENCE P.T. No. 1
Sheet No. 53 0/7/SE
(NORTH HALF)
No. 53 0/7/SE



INSPECTING OFFICERS REMARKS

REMARKS

Work of the Khurak Singh Taluk & inspected from these fixings and 33 heights. Accuracy of insertion of details found good.

Outline of 52 sq. km. per man. work is satisfactory as per insertion of details.

Field traces and other records kept well and up-to-date.

Place: Muzel

1. Khurak Singh Taluk
2. P. N. Taluk
3. S. G. Taluk

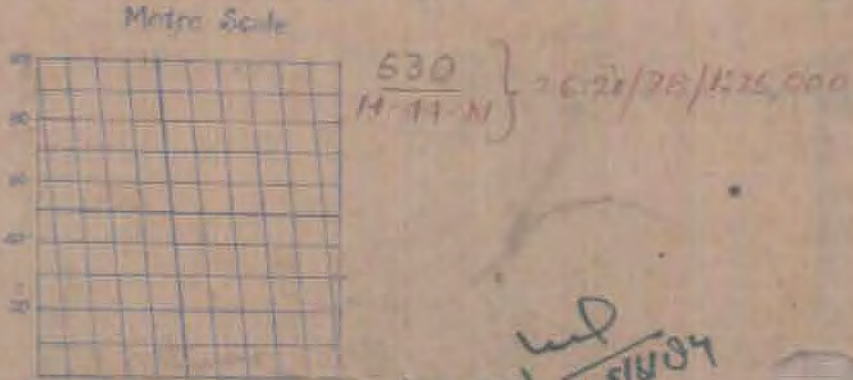
NAINI TAL DISTRICT



LIST OF DISCREPANCIES OF OFFICE COPY CORRECTION

Sl. No.	Office Copy Number	Description	Discrepancy
1	1	Insert unmetalled road from 4 to 6	Foot path.

Correction for Curvature and Refraction Scale



LIST OF POINTS

Sl. No.	Description	Eastings	NORTHINGS	Height in meters
1	STATION	3854 6266	627 720	1766
2	STATION	3854 6266	627 720	1766
3	STATION	3854 6266	627 720	1766
4	STATION	3854 6266	627 720	1766
5	STATION	3854 6266	627 720	1766
6	STATION	3854 6266	627 720	1766
7	STATION	3854 6266	627 720	1766
8	STATION	3854 6266	627 720	1766
9	STATION	3854 6266	627 720	1766
10	STATION	3854 6266	627 720	1766
11	STATION	3854 6266	627 720	1766
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18	STATION	3854 6266	627 720	1766
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60	STATION	3854 6266	627 720	1766
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80	STATION	3854 6266	627 720	1766
81	STATION	3854 6266	627 720	1766
82	STATION	3854 6266	627 720	1766
83	STATION	3854 6266	627 720	1766
84	STATION	3854 6266	627 720	1766
85	STATION	3854 6266	627 720	1766
86	STATION	3854 6266	627 720	1766
87	STATION	3854 6266	627 720	1766
88	STATION	3854 6266	627 720	1766
89	STATION	3854 6266	627 720	1766
90	STATION	3854 6266	627 720	1766
91	STATION	3854 6266	627 720	1766
92	STATION	3854 6266	627 720	1766
93	STATION	3854 6266	627 720	1766
94	STATION	3854 6266	627 720	1766
95	STATION	3854 6266	627 720	1766
96	STATION	3854 6266	627 720	1766
97	STATION	3854 6266	627 720	1766
98	STATION	3854 6266	627 720	1766
99	STATION	3854 6266	627 720	1766
100	STATION	3854 6266	627 720	1766